

Name of the Corporate Debtor: Landmark Motels & Travels Private Limited; Date of Commencement of CIRP: 18.08.2026; List of Creditors as on: 08.09.2026

Annexure-5

Summary of List of Operational Creditors (Workmen) w.r.t. Form D / E

Sr. No.	Name of Authorised Representative, if any	Name of Workmen	Detail of Claim received		Detail of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Amount of any mutual credit, debts etc. -may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission /up dation	Amount of claim admitted (Rs.)									
	Nil														
	Total														



ANIL KOHLI

Interim Resolution Professional

Landmark Motels and Travels Private Limited

IBBI Regn. No.: IBBI/IPA-001/IP-P00112/2017-2018/10219

AFA Valid Upto: 30.06.2027

Email:insolvency@arck.in/ibc.landmark@outlook.com

409, Ansal Bhawan, 16 K.G. Marg (Connaught Place)

New Delhi – 110001